

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

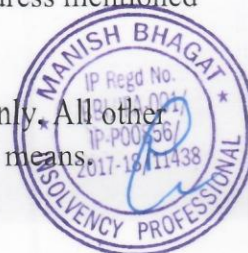
**FOR THE ATTENTION OF THE STAKEHOLDERS OF SHREE NARMADA
ARCHITECTURAL SYSTEMS LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Shree Narmada Architectural Systems Limited
2.	Date of incorporation of corporate debtor	07.02.2000
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200GJ2000PLC037316
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No 95/1, Paiki opp Apna Ghar Society, Bholav, Bharuch, Gujarat - 392001
6.	Date of closure of Insolvency Resolution Process	17/07/2020
7.	Liquidation commencement date of corporate debtor	17/07/2020 (Copy of order received on 22/07/2020)
8.	Name and registration number of the insolvency professional acting as liquidator	Manish Kumar Bhagat IBBI Registration No. - IBBI/IPA-001 / IP-P00856/2017-18/11438
9.	Address and e-mail of the liquidator, as registered with the Board	Manish Kumar Bhagat 103-104, Panchdeep Complex Mithakhali Six Road, Navrangpura, Ahmedabad - 380009 Email - mbhagat2003@gmail.com Ph - +91-9879061500
10.	Address and e-mail to be used for correspondence with the liquidator	Manish Kumar Bhagat 103-104, Panchdeep Complex Mithakhali Six Road, Navrangpura, Ahmedabad - 380009 Email - mbhagat2003@gmail.com Ph - +91-9879061500
11.	Last date for submission of claims	21.08.2020

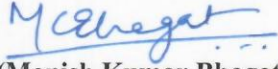
Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the **Shree Narmada Architectural Systems Limited** on **17.07.2020**.

The stakeholders of **Shree Narmada Architectural Systems Limited** are hereby called upon to submit their claims with proof on or before **21.08.2020** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.



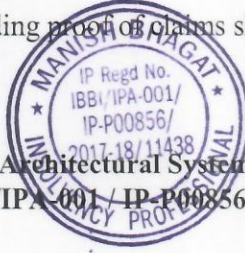
Submission of false or misleading proof of claims shall attract penalties.



(Manish Kumar Bhagat)

Liquidator - Shree Narmada Architectural Systems Limited

IBBI Registration No. - IBBI/IPA-001/IP-P00856/2017-18/11438



Date : 25.07.2020

Place : Ahmedabad